

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-142/2007/412/A

From :- Shri Saptarshi Garg ,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Smti. Mridu Chanda Bordoloi,
Judge, Designated Court,
Assam, Guwahati.

Dated Guwahati, the th 17 January, 2023.

Sub:- **Casual leave.**

Ref:- No. JDC/15 dated 10.01.2023.

Madam,

With reference to the above, I am directed to inform you that your prayer for **casual leave on 11.01.2023 & 12.01.2023 along with station leave permission from the morning of 11.01.2023 till the morning of 16.01.2023**, has been granted.

Yours faithfully,

sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-142/2007/413/ dated , 17-01-2023

Copy to.

1. The Project Manager, Gauhati High Court.

JT. REGISTRAR (VIGILANCE) *Re*